

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:459

ANSWERED ON:14.03.2012

HIV INFECTED CHILDREN IN SCHOOLS

Dubey Shri Nishikant ;Gandhi Shri Feroze Varun

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether instances of ill-treatment of children afflicted by HIV/AIDS virus denial of admission to such children in various schools have been reported in the country during each of the last three years and the current year;

(b) if so, the details thereof, State-wise/UT-wise; and

(c) the steps taken / proposed to be taken by the Government to ensure that such incidents do not take place in schools?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (b): As per information available with National AIDS Control Organization (NACO), 61 children infected by HIV were removed from the schools in various instances, during the last three years (2008 to 2011) & current year in the States of Andhra Pradesh, Gujarat, Haryana, Kerala, Maharashtra, Uttar Pradesh and West Bengal. State/UT wise details are annexed.

(c): As far as Central board of Secondary Education is concerned, advocacy programmes are conducted to sensitize Principals and teachers to ensure that students with HIV/AIDS are treated with dignity and respect. National AIDS control Organization (NACO) and State AIDS Control Societies alongwith their State/District level networks also conduct advocacy programmes with various stake holders including school principals and teachers.